



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 13th April, 2026

Notification

Department of Personnel & Training vide Office Memorandum No.12/4/2020-JCA dated 9th April, 2026 has declared the 14th April, 2026 (Tuesday) a holiday on account of the birthday of Dr. B.R. Ambedkar, for all Central Government Offices including Industrial Establishments throughout India.

In view of said notification, 14th April, 2026 is declared as holiday in APTEL.

The matters listed on 14.04.2026 (Tuesday) in Court-II, will be taken up for hearing on 07.05.2026.

Sd/-

(Dy. Registrar)

Copy to :

PPS to Hon'ble Officiating Chairperson

PPS/PS to all Hon'ble Members

PA to Ld. Registrar

PS to Dy. Registrar (NS) All

Notice Boards

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.

Notice Boards of APTEL